

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: September 1, 1993

OA 503/93

VIJAY SINGH RAGHAV

... APPLICANT.

Vs.

UNION OF INDIA & ORS.

... RESPONDENTS.

CORAM:

HON. MR. GOPAL KRISHNA, MEMBER (J).
HON. MR. G.P. SHARMA, MEMBER (A).

For the Applicant ... SHRI B.K. BHATNAGAR.

For the Respondents ... ---

PER HON. MR. GOPAL KRISHNA, MEMBER (J).

The applicant, Vijay Singh Raghav, has filed this application u/s 19 of the Administrative Tribunals Act, 1965, against the order dated 12.3.92 (Annexure A-1), putting him off from the duty of Extra Departmental Branch Post Master (EDBPM for short).

2. The facts giving rise to this application are that the applicant was appointed as EDBPM Basai Khehar (Gandala) w.e.f. 30.9.76 vide an order of the Sr. Supdt. Post Offices, Alwar Division, dated 19.3.84. However, he was made to hand over charge of the aforesaid post on 27.2.92. Thereafter, the applicant submitted appeals against the order of putting him off from duty to the Sr. Supdt. Post Offices, Alwar Division, vide Annexure A-4 dated 6.4.92, and the C.K.M.R. Chief Post Master General, Rajasthan Circle, Jaipur, vide

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Annexure A-7 dated 30.12.92 but these appeals have not been decided so far, as stated by the learned counsel for the applicant. The learned counsel for the applicant does not press this OA on merits but he wants that the appeals already preferred by the applicant to the concerned authorities be decided on merits through a speaking order after affording an opportunity of hearing to the applicant.

3. The OA is therefore disposed of with the following directions :-

- i) The respondent No.2 is directed to decide the appeal already made to him vide Annexure A-7 dated 30.12.92 on merits, through a speaking order after giving an opportunity of personal hearing to the applicant within a period of one month from the date of receipt of a copy of this order.
- ii) The applicant shall be at liberty to file a fresh OA, if so advised, after a decision has been taken on his appeal.

(O.P. SHARMA)
MEMBER (A)

Gopal Krishna
(GOPAL KRISHNA)
MEMBER (J)